

Statement*Number of Power Projects Under Construction in States/Central Sector*

State/Centre	Number of Projects
Haryana	3
Himachal Pradesh	2
Jammu & Kashmir	3
Punjab	3
Rajasthan	3
Uttar Pradesh	4
Delhi	2
Gujarat	4
Madhya Pradesh	6*
Maharashtra	12
Andhra Pradesh	7
Karnataka	3
Kerala	4
Tamil Nadu	6
Bihar	5
Orissa	3
West Bengal	4
Assam	6
Tripura	1
Manipur	1
Central Sector	25

*This includes one project which is a joint project of the States of Madhya Pradesh/Maharashtra.

Acquisition of Patent Informations by Patent Information System, Nagpur

2319. DR. CHINTA MOHAN : Will the Minister of INDUSTRY be pleased to state :

(a) the nature of patent informations being acquired by the recently set up Patent Information System, Nagpur;

(b) whether the Patent Information System (PIS) has felt any difficulty in acquiring the published world wide patent documents; and

(c) if so, the steps taken to remedy the situation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) The Patent Information System (PIS), Nagpur has been set up with the object of furnishing information contained in Patent documents published in various countries of the world for the benefit of various Industrial Undertakings, R & D Organisations, Government Departments and other users in this country as well as for conducting novelty search envisaged under section 13(2) of the Patents Acts 1970. The Patent Documents from foreign countries like USA, UK USSR, Japan, Netherlands, Australia, German Democratic Republic and European Patent Office are being regularly procured in this organisation, out of which USA, UK, European Patent Office and part of Australian Patent Documents are in microform.

(b) No, Sir.

(c) Does not arise.

Industries in Konkan Region

2320. PROF. MADHU DANDAVATE : Will the Minister of INDUSTRY be pleased to state :

(a) what concrete steps are being taken by the Union Government to start new industries in the backward Konkan region of Maharashtra and prevent the closing down of sick units in this region in conformity with the national objective of correcting the region imbalances;

(b) whether Government are vigorously pursuing efforts to restart the defence-oriented W. G Forge and Allied Industries at Kudal in Sindhudurg district of the backward Konkan region; and

(c) if so, when it would be possible to start this unit ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):

(a) It is the accepted policy of the Government to remove regional imbalances by encouraging the setting up of industries in backward areas-including the backward areas of Konkan region. Towards this end it is operating a number of concessions/incentives like Central Investment Subsidy Concessional Finance, Tax Concessions etc. Details of all these incentives are given in the booklet on "Incentives for industries in Backward Areas", read with Press Note No. 14/2/83-DBA I dated 9.4.1985 and Notification No. 4/2/86-DBA-II dated 25.4.1986, copies of which are available in the Parliament Library.

The Central Government have laid down policy guidelines in October, 1981 for tackling the problems of industrial sickness in the country. All cases of sick units, including these relating to konkan region of Maharashtra are to be dealt with in accordance with these guidelines. The salient features of these guidelines were furnished in reply to Lok Sabha Unstarred Question No. 204 on 23.1.1985.

(b) and (c). The affairs of this units have been discussed to consider the possibilities of its revival. However, in view of the extremely unsatisfactory financial position of the company and the uncertain prospects of its revival, no suitable solution could be found.

Setting up of Public Sector Enterprises

2321. SHRI P. KOLANDAIVELU : Will the Minister of INDUSTRY be pleased to state :

(a) whether some concrete suggestions have been given by the Bureau of Public Enterprises in regard to setting up of public sector enterprises in the country; and

(b) if so, the details thereof and the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY): (a) No, Sir.

(b) Does not arise.

Complaints regarding thefts, corruption etc. in Various Units of BHEL

2322. DR. A. K. PATEL : Will the Minister of INDUSTRY be pleased to state :

(a) the number of complaints relating to thefts, corruption, economic offences and misuse of authority in various units of BHEL received during each of the last three years and the current year so far, year-wise and units-wise; and

(b) the number of officers found guilty in each unit, action taken against them and the amount involved in each case ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY): (a) The information is given in Statement I.

(b) The information is given in Statement II.